#### HIGH COURT OF JHARKHAND, RANCHI

#### **NOTIFICATION**

#### THE 10th SEPTEMBER, 2025

No.25 A: The Officers named in Column No.2 of the table given below are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table with immediate effect:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Manoj Prasad, Registrar General, High Court of Jharkhand, Ranchi.	Principal District & Sessions Judge, Garhwa.
2.	Mr. Ram Sharma Registrar (Vigilance), High Court of Jharkhand, Ranchi.	Principal District & Sessions Judge, Daltonganj.
3.	Mr. Kaushal Kishor Jha No.2, Principal District & Sessions Judge, Garhwa	Principal District & Sessions Judge, Deoghar.

By order of the Court/-Sd/- Satya Prakash Sinha Registrar (Establishment)

Memo. No. 407 /Apptt.

Dated Ranchi, the 10th September, 2025

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Vigilance)/ the Registrar (Estab.)/ the Registrar (Judicial)/the Registrar (Admin.)/ the Member Secretary, SCMS Committee/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the D.R.-cum-P.P.S. to Hon'ble the Chief Justice/ the Principal District & Sessions Judge, Garhwa, Daltonganj, Deoghar & the Officers concerned for information and needful.

# HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION

THE 10<sup>th</sup> September, 2025

No. 952/A: Hon'ble the Chief Justice has been pleased to appoint Mr. Ashok Kumar No. 2, Principal District & Sessions Judge, Deoghar as Registrar (Establishment), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court, Sd/- (Satya Prakash Sinha) Registrar (Establishment)

Memo. No. 4045 /Apptt. Dated Ranchi, the 10th September, 2025
Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Vigilance)/ the Registrar (Establishment)/ the Registrar (Judicial) / the Registrar (Administration) / the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars / Deputy Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars / Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful.

## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION

## THE 10<sup>th</sup> September, 2025

No. 253/A: Hon'ble the Chief Justice has been pleased to appoint Mr. Satya Prakash Sinha, Registrar (Establishment) as Registrar General, High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court, Sd/- (Satya Prakash Sinha) Registrar (Establishment)

Memo. No. 4076 /Apptt. Dated Ranchi, the 10th September, 2025
Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Vigilance) / the Registrar (Establishment) / the Registrar (Judicial) / the Registrar (Administration) / the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars / Deputy Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars / Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful.

# HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION

THE 10<sup>th</sup> September, 2025

No.254 / A: Hon'ble the Chief Justice has been pleased to appoint Mr. Nikesh Kumar Sinha, Registrar (Judicial) as Registrar (Vigilance), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court, Sd/- (Satya Prakash Sinha) Registrar (Establishment)

Memo. No. 4077 /Apptt. Dated Ranchi, the 10th September, 2025
Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Vigilance)/ the Registrar (Establishment)/ the Registrar (Judicial) / the Registrar (Administration) / the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars / Deputy Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars / Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful.

# HIGH COURT OF JHARKHAND, RANCHI

## **NOTIFICATION**

### THE 10<sup>th</sup> September, 2025

No. 25 \(^{\)}/A: Hon'ble the Chief Justice has been pleased to appoint Mr. Diwakar Pandey, Principal District & Sessions Judge, Daltonganj as Registrar (Judicial), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court, Sd/- (Satya Prakash Sinha) Registrar (Establishment)

Memo. No. 4078 /Apptt. Dated Ranchi, the 10th September, 2025
Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi /O/o the Registrar General / the Registrar (Vigilance)/ the Registrar (Establishment)/ the Registrar (Judicial) / the Registrar (Administration) / the Member Secretary, SCMS / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Joint Registrars / Deputy Registrar-cum-PPS to Hon'ble the Chief Justice / All the Deputy Registrars / Deputy Secretary, SCMS Secretariat / All the Assistant Registrars / Treasury Officer, Doranda Treasury, Doranda, Ranchi and the officer concerned for information and needful.